

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6120
ANSWERED ON:14.05.2012
SOCIAL SECURITY PENSION SCHEME
Solanki Shri Makhansingh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal to increase the pension amount paid to old age persons, widows and differently abled persons;
- (b) if so, the details thereof and the action taken in this regard; and
- (c) the mechanism adopted by the Government to ensure that the pension benefit reaches to the eligible persons?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b): Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS) are components of National Social Assistance Programme (NSAP). Amount of Central assistance under IGNOAPS for the beneficiaries of age 80 years and above has been increased from 200/- per month to 500/- per month w.e.f 1.4.2011 after the announcement by Hon'ble Minister of Finance to that effect. In Budget speech for the year 2012-13, Hon'ble Finance Minister has announced enhancement of central assistance under IGNWPS and IGNDPS from 200 to 300.

(c): NSAP is under State Plan. Identification of beneficiaries, sanction and disbursement of pension under the schemes of NSAP are done by the State Governments. States have been asked to identify the eligible beneficiaries in rural areas from BPL List and from corresponding lists in urban areas. States have also been asked to disburse the pension through bank/post office account, wherever feasible to ensure that it reaches all eligible beneficiaries.